

**M/S. AGARWAL STEEL STRUCTURES (INDIA) PRIVATE LIMITED OPERATIONAL CREDITORS GOVERNMENT CLAIMS AS ON 05-07-2021**

S.No	Date	Party name	Authorised representative, Sri	Type of form submitted	Mode	AMT CLAIMED	AMT ADMITTED	AMT NOT ADMITTED	Security /remarks	Voting share %
1	06-04-2021	TSSPDCL	B.SAMMAIAH SR. ACCOUNTS OFFICER,MBNR	Form B	Mail and Hard Copy	10,57,599	9,06,261	1,51,338	Claim made upto 31-01-2021. Restricted upto 18-01-2021, as per norms.	NA
2	23-04-2021/21-06-2021	DY.COMMISSIONER CENTRAL TAX, HYDERABAD	DULIP ABRAHAM CENTRAL TAX & CUSTOMS HYD	FORM B	Hard Copy	4,24,80,078	4,24,80,078	0	The claim dated 23-04-2021, has been sent to IRP by speed post, which was returned to the sender for want of address clarity, the claimant states that he has got the returned post on 09-06-2021, and immediate action could not be taken due Corona Lock down. IRP vide his mail dated advised the claimant vide his letter dated 20-06-2021, to submit the claim to the undersigned RP. Accordingly he has made a fresh claim on 21-06-2021. Though the mandatory period of 90 days was over, considering the postal delay and delay in response by IRP, in redirecting the claim, due to corona lock down. Matter was discussed in COC, whereat it was decided to exclude lock down period. Hence Delay Condoned and Claim admitted	#REF!
<b>Total (OCs)</b>						4,35,37,677	4,33,86,339	1,51,338		

*Kalvakolanu Murali Krishna Prasad*  
 KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION  
 PROFESSIONAL IBBI/IPA-001/IP-P00967/2017-2018/11588

**Kalvakolanu Murali Krishna Prasad**  
**M.Com., MBA IP (IIPI)**  
**INSOLVENCY PROFESSIONAL**  
**IBBI Regn. No: IBBI/PA-001/IP-P00967**  
**/2017-2018/11588**